GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 1232 TO BE ANSWERED ON 27.07.2022

DEVELOPMENT OF RURAL ROADS

1232 SHRI IRANNA KADADI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government proposes to develop rural roads to boost rural economy;
- (b) if so, the details thereof;
- (c) whether Government has prepared any plan for the same and taken any decision on funding pattern; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (d) Pradhan Mantri Gram Sadak Yojna (PMGSY-I) was launched in the year 2000 as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population as per Census 2001.

In the year 2013, PMGSY-II was launched for upgradation of selected Through Routes and Major Rural Links (MRLs) with a target to upgrade 50,000 Km in various States and Union Territories.

Subsequently, in 2016, Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) was launched for construction/upgradation of strategically important roads, as a separate vertical under PMGSY to improve the road connectivity in 44 worst affected LWE districts and some adjoining districts in 9 States.

In the year 2019, Government launched PMGSY-III for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals.

Since inception till 21.07.2022, a total of 1,84,056 roads of 7,93,568 km and 10,082 bridges have been sanctioned under various interventions/ verticals of PMGSY, out of which, 1,70,857 roads of 7,12,638 km and 7,264 bridges have been completed.

Currently, the fund sharing pattern of PMGSY is 60:40 between the Centre and States for all states except for 8 North Eastern States and for 2 Himalayan States (Himachal Pradesh, Uttarakhand). For these states and UT of J&K, the fund sharing pattern is 90:10. The funds for other Union Territories, implementing PMGSY, are being fully provided by the Central Government.